

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS

LOK SABHA

UNSTARRED QUESTION NO.3174
TO BE ANSWERED ON 03.08.2017

Proposal for National Commission for Youth

†3174. SHRI CHIRAG PASWAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that there is no constitutional body to resolve various issues of youths in the country and if so, the reaction of the Government thereto;
- (b) whether the Government proposes to set up a National Commission for youth like National Commissions for Scheduled Castes/Scheduled Tribes in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)

- (a) Yes, Madam.
- (b) No, Madam.
- (c) Does not arise.
- (d) The Department of Youth Affairs, Ministry of Youth Affairs and Sports has been taking all necessary steps, with the help of all the stakeholders, to resolve various issues relating to the youth of the country, within the existing policy framework.
